

**GOVERNMENT OF INDIA  
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS  
LOK SABHA**

UNSTARRED QUESTION NO:2031  
ANSWERED ON:16.12.2003  
TIME BOUND PROMOTION  
SRINIVASULU KALAVA

**Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:**

- (a) Whether the Government proposes to give benefit to its employees by allowing them time bound promotion and prevention of stagnation;
- (b) If so, whether the Government has assessed the financial implications as a result thereof; and
- (c) the time by which the decision is likely to be implemented?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS.(SHRI HARIN PATHAK)

(a) to (c): As a general policy, promotions are linked to availability of vacancies in the higher grade in the hierarchy. An exception to this general policy exists only for certain specialized categories. There is no proposal to allow time bound promotion to all employees. However, to address the problem of stagnation, the Government has already introduced an Assured Career Progression Scheme (ACP Scheme) in 1999 allowing consideration of two financial upgradations to an employee on completion of 12 and 24 years' service, if he has not already earned a promotion. Necessary budgetary allocations are made for implementation of this ongoing Scheme.